in the same

Madras & Varanasi. Chittaranjan. Bangalore, the private industry has taken up manufacture of certain items required, which are more convenient to off-load on trade rather than produce them in the Railway Repair Workshop/ Production Units. For supply to Chittaranjan Locomotive Works, Eastern and South Eastern Railways, a number of industries are in the field including West Bengal area and particularly in and around Calcutta. It may also be added that, based on the guide lines issued by the Bureau of Public Enterprises, necessary instructions were issued to Railways to encourage setting up of ancillary units in respect of items which are not readily available in the country or items for which there is shortage of balancing capacity and while setting up of new Production Units.

Supervision over the Quality of National Highway Work Executed by State Public Works Departments

5875. SHRI BHOLA NATH SEN: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

- (a) whether there is any system of supervision over the quality of National Highway works executed by the State Public Warks Departments:
 - (b) if so, the details thereof; and
- (c) if not, the steps taken/proposed to evolve a quality control mechanism at the Central level so as to ensure that the quality of works carried out by the State Public Works Departments are according to the technical standards and satisfaction?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z.R. ANSARI): (a) Yes, Sir.

(b) Quality control measures in respect of National Highways are exercised by the State Public Works Departments who are the executing agencies on behalf of the Government of India. The quality control measures at various stages of construction are laid down in the

IRC. Special Publication No. llas well as in the instructions/circulars issued by the Ministry of Shipping and Transport from time to time to State Authorities who are required to follow the same.

(c) Does not arise.

[Translation]

Criteria for Merger of Private Schools with Central Schools

5876. SHRI NIRMAL KHATRI: Will the Minister of EDUCATION be pleased to state the rules and the qualifications which govern the absorption of teachers and employees in the Central School organisation in the event of any private school being merged with the Central School?

THE MINISTER OF EDUCATION (SHRI K.C. PANT): As a matter of policy, the Kendriya Vidyalaya Sangathan (Central School Organisation) does not take over existing private schools, but opens new Kendriya Vidyalayas (Central Schools).

Amount Spent on Reconstruction and Prepair of National Highway No. 28 Between Lucknow and Faizabad.

5877. SHRI NIRMAL KHATRI: Will the Minister of SHIPPING AND TRANSPORT be pleased to state the amount spent on the reconstruction and repair of the National Highway No. 28 between Lucknow and Faizabad during the Six h Plan?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z.R. ANSARI): A sum of about Rs. 708 00 lakhs has been spent during Sixth Plan period on Lucknow Faizabad section of NH-28.

[English]

Medical Equipments Purchased/Imported Lying Unservicable in Dr. R.M.L. Hospital Safdarjung Hospital & Atims

5878, DR. G.S. RAJHANS: Will the Minister of HEALTH AND

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FAMILY WELFARE be pleased to state:

- (a) whether Government are aware that medical equipments and machineries worth crores of rupees purchased/imported for use in the Dr. Manohar Lohia Hospital, Safdarjang Hospital and All India Institute of Medical Sciences, New Delhi during the last 5 years is lying unservicable and of no use:
- (b) whether Government have made any survey in the said hospitals to check the functioning of the medical equipments and machines;
- (c) if so, details thereof and whether any responsibility has been fixed by the government in this regard; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA):

(a) It is not a fact that medical equipments and machinery worth crores of rupees is lying idle in the Central Government Hospitals including All India Institute of Medical Sciences.

- (b) It is not considered necessary.
- (c) and (d) Does not arise.

Purchase of CGHS Ayurvedic Store from M/S Zandu Pharma Bombay

5879. DR. G.S. RAJHANS: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that Central Government Health Scheme Ayurvedic Store purchased huge quantity of medicines containing gold during the year 1983-84, 1984-85 from M/s Zandu Pharma, Bombay;
- (b) if so, what was the cost of medicines containing gold;
- (c) whether the medicines containing gold were tested in Laboratory before their use in the dispensaries;

(d) if so, the name of the laboratory where the said medicine was tested; and

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(e) if not, how the genuineness of the genuineness of the gold in the medicine is ensured?

THE MINISTER OF STATE FOR HEALTH (SHRI YOGENDRA MAKWANA): (a) & (b) The cost of Ayurvedic medicines containing gold purchased from M/S Zandu Pharma, Bombay is as under:—

1983-84 1984-85 Rs. 3,34,653.28 Rs. 1,48,505,76

- (c) No, Sir.
- (d) Does not arise
- (e) The genuineness of the gold in the medicine is ensured by the penal of experts by physical examination according to the standards prescribed in Ayurvedic system.

Compensation from Solatium Fund a Delhi

5880. DR. G,S. RAJHANS: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

- (a) the number of hit-and run motor accident cases took place in the Capital during 1983 and 1984;
- (b) the number of cases in respect of which compensation have been paid to the victims of such accidents from the So'a ium Fund and reasons for delay in making compensation in remaining cases;
- (c) whether the present amount of compensation payable to such accident victims is very meagre and the procedure very cumbersome; and
- (d) if so, what steps are proposed to increase the compensation amount payable to such accident victims and also to ensure expenditions payments?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT: (a) According to the